CHAITRA 9, 1912 (SAKA)

ately introduce an appropriate legislation for regulating the employment conditions of cine workers.

Recommendation No. 225

Government should take steps to set up a Welfare Fund to help cine employees, artists and technicians in indigent circumstances. To finance this fund, the Government should collect an amount of Rs. 20 on every print of a feature film and make a matching grant out of its own resources.

[Translation]

Security in Mines

2908. SHRI HARIKEWAL PRASAD: Will the Minister of STEEL AND MINES be pleased to state

(a) whether Government propose to modernise the mining process for various minerals for the security of life of labourers engaged in mines;

(b) if so, the details thereof; and

(c) whether there is provision to give employment to the dependents of those who are killed in accidents in mines? THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

Grievances of SC/ST Employees in Deptt. of Tourism

2909. DR. BHAGWAN DASS RATHOR: Will the Minister of TOURISM be pleased to state:

(a) whether there is a committee for removal of grievances of Scheduled Caste/ Scheduled Tribe employee in the Department of Tourism;

(b) If so, the members of this Committee and whether any representative from Scheduled Castes/Scheduled Tribe is on this Committee: and

(c) the number of meetings of the Committee held so far?

THE MINISTER OF COMMERCE AND • TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). A committee consisting of the following members has been constituted for removal of grievances of Scheduled Caste/ Scheduled Tribe employees in the Department of Tourism:—

Additional Director General	: Chairman
Deputy secretary (Admn.)	: Member
Asstt. Director at Headquarters belonging to SC/ST community	: Member

(c) No meeting of the Committee has been held so far.

Import of Rock Phosphate from Mo-

rocco

2910. SHRI JASWANT SINGH: 'Will the Minister of COMMERCE be pleased to state: (a) the amount of rock phosphate imported during 1985-89 from Morocco;

(b) whether this import was in accordance with Government's laid down policy; and